

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIN PATHAK): (a) to (d) Information is being collected and will be laid on the Table of the House.

Repatriation of J&K Cadre Officers posted in other States

1416. SHRI T.S. BAJWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Jammu and Kashmir cadre officers working outside the State;

(b) the details thereof, State-wise;

(c) whether there is any proposal before Government to repatriate them to their parent State; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIN PATHAK): (a) 29 IAS, 12 IPS and 11 IFS officers of Jammu and Kashmir cadre are working outside the State.

(b) The details are given in the Statement enclosed. (*See below*),.

(c) The Government of Jammu & Kashmir has requested for repatriation of 9 IAS and 3 IPS officers.

(d) The Government of India have approved repatriation of six IAS and two IPS officers.

Statement

Details of Jammu and Kashmir cadre officers Working outside the State

ORGANISATION/STATE	IAS	IPS	IFS
Government of India	22	11	8
NGO	1	-	1
Foreign Training	2	-	1
UN/Foreign Assignment	3	-	1
Andhra Pradesh	-	-	1

ORGANISATION/STATE	IAS	IPS	IFS
Jharkhand	1	1	-
Uttar Pradesh			
Total	29	12	11

Unutilised area near LoC

1417. SHRI T.S. BAJWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the area between the Pakistan border (LoC) and the barbed wire put up by Government is lying unutilised for cultivation;

(b) if so, the reasons therefor; and

(c) the steps taken to make the area cultivable?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIN PATHAK): (a) There is no barbed wire fencing existing along the LoC.

(b) and (c) In view of (a) above, the Question does not arise.

Letting off the accused of 1984 massacre

1418. S.HRI KARTAR SINGH DUGGAL: Will the Minister of HOME AFFAIRS be pleased to state that whether the Judiciary has let off all the accused in the 1984 massacre of innocent men, women and children who killed them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIN PATHAK): No, Sir. The present status of 373 cases in which charge-sheets were filed in connection with 1984 riots in Delhi is as follows:

Sl. No.	Status	Number of Cases
1.	Acquittal	321
2.	Conviction	29
3.	Discharged	06
4.	Consigned to Record Room	07
5.	Pending trial	08